GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3835

TO BE ANSWERED ON THE 12^{TH} AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

PREVENTION OF STAMPEDES

†3835. SHRI BABU SINGH KUSHWAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that in the first half of the year 2025, several fatal stampedes have occurred during religious events, sports events and festivals across the country, in which dozens of people have died;
- (b) if so, the details thereof and whether the Government has formulated any national guidelines, crowd management policy or technological solutions to prevent such incidents;
- (c) whether State Governments have been given financial assistance for disaster management training, deployment of rapid medical teams and fire safety audit for mass events; and
- (d) if not, whether the Government proposes to implement a Standard Operating Procedure (SOP) to prevent recurrence of such incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): 'Public order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India. The State Governments concerned are primarily responsible for security and maintenance of law & order in public places including crowd management, conduct of inquiry into the

incidents of stampede in religious/sports events and festivals, and to take appropriate action.

The National Disaster Management Authority (NDMA) has issued comprehensive guidelines to all States/UTs regarding preparedness for safe & incident free conduct of Major Mass Gathering events. A Guide for State Government, Local Authorities Administrators and Organizers on managing crowd at events and venues of mass gathering is available on NDMA website.

The Bureau of Police Research & Development (BPR&D) has issued guidelines on Crowd Control, which is also available on the BPR&D website. Further, Government of India has issued advisories to State Governments/UT administrations to ensure crowd management and security & safety of the people visiting religious events, sports events, festivals and other public places.

Under the State Disaster Response Fund, a 10% fund is allowed to be used by States/Union Territories for preparedness and capacity building, including training for Disaster Management.
